

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--13852- JK (LD) of 2024

DATED:- 02 - 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 02- 08 - 2024

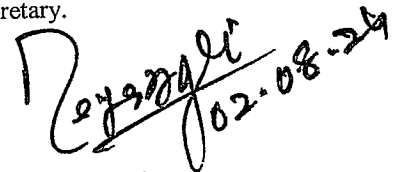
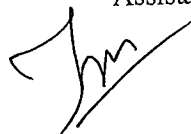
No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.13852-JK(LD) of 2024 dated 02.08.2024

S No.	Type	NO.	YEAR	PETITIONER	RESPONDENT	OIC
1	CCP(s)	115	2024	Mst. Hajira	Sajad Ahmad Wani (Tehsildar Anantang)	SAJAD AHMAD WANI (Tehsildar Anantnag) 7889988497
2	CCP(s)	135	2022	Gh Rasool Hajam	Piyush Singla	MOHAMMAD ASHRAF SHEIKH (ADC ANG)
3	HCP	207	2024	BILAL AHMAD BHAT	UT OF J&K AND ORS.	SYEED FAKHRUDDIN HAMID (DM ANANTNAG)
4	WPC	1087	2024	GHULAM NABI MIR	FINANCIAL COMMISSIONER REVENUE	FAYAZ AHMAD BANDAY(ADC ANG)
5	WPC	1242	2024	SHABIR AHMAD KOTEY	UT OF J&K AND ORS.	FAYAZ AHMAD BANDAY(ADC ANG)
6	WPC	1160	2024	JAVAID HUSSAIN RESHI	UT OF J&K AND ORS	Nisar Ahmad Awan (Tehsildar Pahalgam) 8491074740
7	WPC	1301	2024	MOHAMMAD HUSSAIN MIR AND ORS	UT OF J&K AND ORS	Nisar Ahmad Awan (Tehsildar Pahalgam) 8491074740
8	WPC	1270	2024	GHULAM NABI KHATANA AND ORS.	UT OF J&K AND ORS	Fayaz Ahmad Wani (Tehsildar Mattan) 9906617243
9	WPC	1284	2024	NAZIR AHMAD MIR	UT OF J&K AND ORS	Pervez Rahim (Sub Divisional Magistrate) Dooru 9622674175

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Reyaz